

Annexure
Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Name of the corporate debtor: Foremost International Private Limited

Date of commencement of CRP: 10.11.2022

List of Creditors as on: 09-01-2023

Sl. No.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in Annexure	Remark, if any
		No. of claims	Amount	No. of claims	Amount					
1	Secured financial creditors belonging to any class of creditors								1	
2	Unsecured financial creditors belonging to any class of creditors								2	
3	Secured financial creditors ((other than financial creditors belonging to any class of creditors)	1	223,782,666	1	223,782,666				3	Please refer Annexure-3
4	Unsecured financial creditors ((other than financial creditors belonging to any class of creditors)								4	
5	Operational creditors (Workmen)								5	
6	Operational creditors (Employees)								6	
7	Operational creditors (Government Dues)	2	1,290,707	2	1,290,707				7	Please Refer Annexure-7
8	Operational creditors (other than Workmen, Employees and Government Dues)	10	114,934,133	8	65,757,964			49,176,169	8	Please refer Annexure-8
9	Other creditors, if any, (other than financial creditors and operational creditors)								9	
Total		13	340,007,506	11	290,831,337			49,176,169		



Annexure-3

Name of the corporate debtor: Foremost International Private Limited
Date of commencement of CIRP: 10.11.2022

List of creditors as on: 09.01.2023

List of secured financial creditors (other than financial creditors belonging to any class of creditors)
(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether Related Party?	% of voting share in COC					
1.	Canara Bank	23.12.2022	223,782,666	223,782,666	Secured Financial Creditor	223,782,666	223,782,666	No	100%	NA	NA	-	-	Amount Provisionally Admitted subject to verification of Books of Accounts of CD
Total			223,782,666	223,782,666		223,782,666	223,782,666							



Annexure-7

Name of the corporate debtor: Foremost International Private Limited

Date of commencement of CIRP: 10.11.2022

List of creditors as on: 09.01.2023

Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted		Whether Related Party?	% of voting share in COC, if applicable	Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim							
1	HVAT/CST and GST	Excise & Taxation Officer-cum-Assessing Authority, Ward 01, Gurugram	23.11.2022	824,181	824,181	Unsecured	No	NIL	-	-	-	-	Amount Provisionally Admitted subject to the verification of the Books of Accounts of CD
2	ESIC, SRO, Gurugram	Employees State Insurance Corporation	02.12.2022	466,526	466,526	Unsecured	No	NIL	-	-	-	-	Amount Provisionally Admitted subject to the verification of the Books of Accounts of CD
Total					1,290,707	1,290,707			-	-	-	-	



Annexure 8

Name of the corporate debtor: Formost International Private Limited

Date of commencement of CIRP: 10.11.2022

List of creditors as on: 09.03.2023

List of operational creditors (other than Workmen, Employees and Government Dues) (Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claims not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether Related Party?					
1	Sri Mannaya Textiles Private Limited	24.11.2022	14,674,271	14,097,764	Unsecured	-	-	No	0	-	-	576,507	Amount Provisionally Admitted subject to the verification of the Books of Accounts of CD
2	Globe Real Estate Advisory LLP	23.11.2022	22,442,398	21,872,865	Unsecured	-	-	No	0	-	-	569,533	Amount Provisionally Admitted subject to the verification of the Books of Accounts of CD
3	Continental Carriers Private Limited	22.11.2022	486,687	486,687	Unsecured	-	-	No	0	-	-	0	Amount Provisionally Admitted subject to the verification of the Books of Accounts of CD
4	PPS Logistics Private Limited	24.11.2022	134,062	134,062	Unsecured	-	-	No	0	-	-	0	Amount Provisionally Admitted subject to the verification of the Books of Accounts of CD
5	ANC Knit Craft	24.11.2022	19,357,617	17,969,970	Unsecured	-	-	No	0	-	-	1,387,647	Amount Provisionally Admitted subject to the verification of the Books of Accounts of CD
6	SIR Embroidery Pvt. Ltd	24.11.2022	3,955,161	3,465,956	Unsecured	-	-	No	0	-	-	489,205	Amount Provisionally Admitted subject to the verification of the Books of Accounts of CD
7	Ajay n Company	24.11.2022	9,349,161	7,397,100	Unsecured	-	-	No	0	-	-	1,952,061	Amount Provisionally Admitted subject to the verification of the Books of Accounts of CD
8	ASAF Enterprises	29.12.2022	7,137,379	0	Unsecured	-	-	No	0	-	-	7,137,379	Amount pending for verification- Supporting Documents required
9	EMU Lines Private Limited	29.12.2022	333,560	333,560	Unsecured	-	-	No	0	-	-	0	Interest Amount Pending- Details required, Principal Amount Provisionally Admitted subject to the verification of the Books of Accounts of CD
10	Anand Knit Craft	07.01.2023	37,063,837	0	Unsecured	-	-	No	0	-	-	37,063,837	Amount pending for verification- Clarifications required
Total			114,934,133	65,757,964					0%			49,176,169	

